हैं। दूसरे आपने यह भी कहा कि एक विशेषज्ञ समिति नियुक्त कर दी गई है इसके लिए। मान्यवर, मैंने एक साल हुए यही प्रश्न आपसे पहले मंत्री महोदय से किया था और उनका एक पत्र भी हमें मिला था। गाजीपुर में उर्वरक कारखाना खोलने के सम्बन्ध में। और आपने उत्तर दिया था कि चयन समिति गाजीपुर भेजी जा चुकी है और वहां जा कर के उसने अपना सर्वे किया है। मैं पूछना चाहता हूं कि वह सर्वे समिति गाजीपुर में कब गई थी और उसने क्या रिपोर्ट आपको दी? क्योंकि मैं आपके मंत्रालय को अब तक 8 पत्र लिख चुका हूं और मुझे कोई उत्तर नहीं मिला है। तो क्या गाजीपुर में, जैसा कि सरकार का भी प्रस्ताव है, वह फैक्ट्री लगेगी कि नहीं? जब कि वहां के लोग भूमि भी देने को तैयार हैं?

श्री पी० शिव शंकर : यह कमेटी गाजीपुर कब गई थी उसकी तारीख तो मैं अभी नहीं बता सकता। इस मामले में थोड़ा जांच कर के फिर सदन में आपको बता दूंगा।

श्री राजनाथ सोनकर शास्त्री : रिपोर्ट क्या आई है?

श्री पी० शिव शंकर : इस कमेटी की रिपोर्ट आ गई है। मैं क्षमा चाहता हूं आपके खत लिखने के बावजूद भी आपको जवाब नहीं मिला। आप दो, तीन दिन का समय दीजिए मैं जांच करा लूंगा।

श्री गिरधारी लाल व्यास : मान्यवर, राजस्थान सरकार ने गैस बेस्ड फ़र्टिलाइज़र प्लाण्ट लगाने के लिए कौन कौन से नाम प्रस्तावित किये हैं और आपने किस पर निर्णय लिया है, यह मैं जानना चाहता हूं। दूसरे राक फ़ासफ़ेट और पाइराइट पर बेस्ड खाद के कारखाने राजस्थान को आपने दिये थे, मैं जानना चाहता हूं कि वह कहां लगाने का आपने निर्णय किया है, उसके सम्बन्ध में आपने क्या कार्यवाही की है, इसका भी उत्तर दीजिए।

WRITTEN ANSWERS TO QUESTIONS

Break-down of generators of Bharat Heavy Electricals

*128. SHRI ARVIND NETAM: Will the Minister of ENERGY be pleased to state:

(a) whether there is any proper study of the man-days lost in national production due to the continuous break-down of the BHEL generating sets; if so, the figures thereof; and

(b) how many MW generating sets have been ordered from abroad and on whom were the orders placed during the last one year and how many more large generating sets are expected to be imported and when?

THE MINISTER OF ENERGY (SHRI A.B.A. GHANI KHAN CHOUDHURY): (a) No, Sir.

(b) During the period April, 1981 to January, 1982, generating sets totalling 1280 MW capacity have been ordered from Japan, Hungary, Italy and Canada. The details are given in the Statement attached. It is not possible to say at this stage as to what orders will be made in the future.

Statement

Sl. No.	Name of the Project	Capacity of the equipment ordered	Firm on whom ordered
1.	Western Yamuna Canal H.E. Project (H.S.E.B.)	64 MW	Sumitomo Corporation, Japan.
2.	Lower Mettur Project (T.N.E.B.) .	120 MW	Do.
3.	Lower Borplani Project Assam(A.S.E.B.)	100 MW	Do.
4.	Nagarjunasagar Project (A.P.S.E.B.)	302·4 MW	Hitachi Mitsubishi Consortium—ordered through BHEL
5.	Stakana Project (J&K) . .	4 MW	GANZ-MOVAG, Hungary, ordered through BHEL.
6.	Karnah Hydro-electric Project (J&K)	2 MW	GANZ-MOVAG, Hungary ordered to be placed through BHEL
7.	Kunda Hydro-electric Project (T.N.E.B.)	20 MW	Approved—order is to be placed on Wastinghouse, Canada.
8.	Hirakud Stage II HEP (OSEB) . .	37·5 MW	Order placed on Hitachi, Japan.
9.	Neyveli thermal Project extension .	3x210 MW	Orders placed for boilers on Electro Hungary Orders placed for turbo-generator on Franco Tosi -Itay.

Requirement of Kerosene Oil

*129. SHRI ANANTHA RAMULU MALLU: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to lay a statement showing:

(a) whether Government have made any assessment regarding the requirement of Kerosene, State-wise;

(b) if so, the details thereof;

(c) whether Government propose to import kerosene to meet its demand in the country; and

(d) if so, the details regarding the quantity and from which countries. country-wise?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) and (b). The requirement of kerosene oil of various States and Union Territories is determined on the basis of their historical allocations/sales and 5 per cent annual growth rate over such allocations sales for the corresponding months. Taking into account the overall availability of the product, movement capacity etc., monthly allocations are made. Besides the regular monthly allocations *ad-hoc* allocations to meet specific situations, like flood, drought, festivals etc. are also made when necessary and justified.

The allocation made to various States and Union Territories during 1981-82 is given in the Statement.

(c) and (d) Yes, Sir. A contract has been signed with the USSR for the import of 1.5 million tonnes of kerosene oil in 1982. Arrangements have also been made to import additional quantities of kerosene to meet immediate requirements from suppliers based in USA, UK and Bermuda. As per present estimates, it should be possible to get about 150,000 tonnes of kerosene from these sources. It would not be in public interest to disclose further details in this regard.